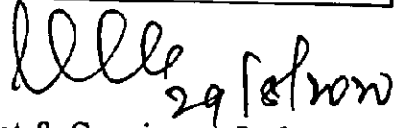


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 31.08.2020.**

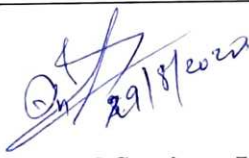
MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>HEARING</u></p> <p>1) R.A.206/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>2) R.A.162/2015 3) R.A.29/2016</p>	<p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.136/2015 2) S.C.57/2017 3) S.C.62/2017 4) S.C.109/2017</p> <p style="text-align: center;"><u>DEFENCE EVIDNCE</u></p> <p>5) S.C.46/2016 6) S.C.71/2017</p> <p style="text-align: center;"><u>313 STATEMENT</u></p> <p>7) S.C.267/2019 8) S.C.353/2018</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>9) S.C.295/2012 10) S.C.205/2015 11) S.C.101/2017 12) S.C.76/2018</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) CRL.A.5/2020</p> <p style="text-align: center;"><u>HEARING</u></p> <p>2) S.C.79/2020 3) Crl.Misc.890/2020 4) Crl.Misc.961/2020 5) Crl.Misc.982/2020 6) Crl.Misc.983/2020 7) Crl.Misc.984/2020</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>8) Crl.Misc.953/2020 9) Crl.Misc.963/2020 10) Crl.Misc.965/2020 11) Crl.Misc.972/2020 12) Crl.Misc.973/2020 13) Crl.Misc.974/2020 14) Crl.Misc.975/2020</p> <p style="text-align: center;"><u>JUDGEMENT</u></p> <p>15) S.C.66/2019</p>


 Prl. District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE:- 1. Other cases listed on 31.08.2020 are posted to 24.09.2020.
 2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 31.08.2020**

<u>MORNING SESSION</u>	
1. R.A.351/2012	
2. R.A.7/2014	9. R.A.32/2020
3. R.A.8/2014	10. ID 4/2015
4. R.A.13/2014	11. SC.160/2016
5. R.A.30/2014	12. Crl.misc.224/2017
6. R.A.43/2014	13. Crl.misc.225/2017
7. R.A.64/2014	14. SC. 71/18
8. R.A.68/2014	15. Crl.Misc.384/2018
<u>AFTERNOON SESSION</u>	
1. R.A.31/2016	11. A.S.38/2019
2. R.A.112/2016	12. A.S.39/2019
3. R.A.149/2016	13. A.S.40/2019
4. A.S.30/2019	14. Spl.C.130/2015
5. A.S.32/2019	15. Crl.A.73/2017
6. A.S.33/2019	
7. A.S.34/2019	
8. A.S.35/2019	
9. A.S.36/2019	
10. A.S.37/2019	


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court, BRD

Cause List – 31.08.2020

Sl No.	Case No.	Stage
1	Spl. Case 85/2016	Objection
2	Spl. Case 474/2018	Objection
3	Spl. Case 453/2019	Objection
4	Crl Misc 992/2020	Objection
5	Crl Misc 997/2020	Objection
6	Crl Misc 999/2020	Objection
7	Crl Misc 1000/2020	Objection
8	Crl Misc 1004/2020	Objection
9	Crl Misc 1014/2020	Objection
10	Spl. Case 361/2018	Objection
11	Cr No. 347/2019	Objection
12	Spl. Case 80/2018	For reply
13	Spl. Case 168/2020	Hearing.
14	Cr No. 171/2020	Hearing.
15	Cr No. 76/2020	Hearing.
16	Cr No. 94/2020	Hearing.
17	Cr No. 19/2020	Hearing.
18	Cr No. 84/2020	Hearing.
19	Cr No. 56/2020	Hearing.
20	Spl. Case 225/2017	Evidence
21	Spl. Case 348/2019	Evidence
22	Spl. Case 39/2008	Argument
23	Spl. Case 40/2009	Judgment
24	Spl. Case 149/2013	Judgment
25	Spl. Case 154/2013	Judgment
26	Spl. Case 69/2014	Judgment
27	Spl. Case 197/2020	HBC
28	Spl. Case 209/2020	HBC
29	Spl. Case 454/2019	HBC
30	Spl. Case 226/2020	HBC
31	Spl. Case 219/2020	HBC

Note: Other cases are adjoured as per direction of
Hon'ble HCK

**PRL. DISTRICT AND SESSION JUDGE
MOHAN BADAGANDI
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 31-08-2020**

CRIMINAL

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	CrI.Misc. 981/2020 (NOTICE)		MOHAMMED MASOOD Vs WHITEFIELD POLICE STATION	M. V. MURTHY
2	CRLA 90/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		KAMALAMMA Vs BABY	NAGAMANI V.
3	CRLA 113/2019 (ARGUMENTS.) IA/1/2019		GOVINDARAJU Vs A AND A FINANCIAL SERVICES, REP BY SOMASHEKAR R.	GOPAL KRISHNA G.
4	SC 227/2018 (313 Statement)		HOSAKOTE POLICE STATION Vs EJAZ PASHA @ EJAZ AHAMAD	A
5	SC 279/2018 (313 Statement)		HOSAKOTE POLICE STATION Vs A2. SABHIHA BANU	A
6	SC 129/2017 (JUDGEMENT)		BAGALUR POLICE STATION Vs A1. BHARATH.L.	
7	CRLA 84/2018 (Await LCR) IA/1/2018		SELVARANI PAULRAJ Vs S N SAMPANGI REDDY	ASHOK NAIK
8	CRLA 108/2018 (Await LCR) IA/1/2018		ANASUYAMMA Vs ARUN KUMAR	D JAYARAJ
9	CRLA 29/2019 (Await LCR) IA/1/2019		NARAYANASWAMY Vs SOLADEVANAHALLI POLICE STATION	PRASHANTH KUMAR K. B.
10	CRLA 35/2019 (Await LCR) IA/1/2019		PUSHPALATHA Vs R. RADHA PRASAD	KJG
11	CRLA 38/2019 (Await LCR) IA/1/2019		MUNI REDDY Vs SREENIVASA REDDY	V. N. R. AND ASSOCIATES
12	CRLA 40/2019 (Await LCR) IA/1/2019		CHITTANNA Vs LAKSHMAMMA	M. NAGHABUSHANA
3.00- 4.00 PM				
13	CRLA 66/2019 (Await LCR) IA/1/2019		JAYAPRAKASH Vs J. PRASANNA	N. VASATH KUMAR

**PRL. DISTRICT AND SESSION JUDGE
MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
Cause List Date: 31-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	CRL.A 74/2019 (Await LCR) IA/1/2019 IA/2/2019		KIRAN KUMAR Vs KRISHNA V. S.	VIJAYAKUMAR S
15	CRL.A 79/2019 (Await LCR) IA/1/2019		MUJEEB PASHA Vs VENKATESHAPPA K. C.	SHRIDHARA K S
16	SC 91/2019 (Charge)		AVALAHALLI POLICE STATION Vs A1. LALITHAMMA	A
17	SC 258/2014 (FDT)		THALAGHATTAPURA POLICE STATION Vs ABISHEK	
18	SC 28/2016 (FDT)		ANUGONDANAHALLI POLICE STATION Vs A1. RAMESH	
19	SC 48/2017 (NBW TO ACCUSED)		SULIBELE POLICE STATION Vs A1. SHIVASHANKARA @ SHANKAR	
20	SC 108/2018 (NBW TO ACCUSED)		SULIBELE POLICE STATION Vs ANIL KUMAR @ SELLEY	
21	SC 145/2019 (NBW TO ACCUSED)		THALAGHATTAPURA POLICE STATION Vs A2. BHIMAL	A
22	CrI.Misc. 971/2020 (Objection)		ROOPESH Vs NELAMANGALA RURAL POLICE STATION	I. S. PRAMOD
23	CrI.Misc. 977/2020 (Objection)		SIDDEQUE K. H. Vs KADUGODI POLICE STATION	TOMY SEBASTIAN ASSOCIATES
24	CrI.Misc. 988/2020 (Objection)		MANJUNATH Vs SOLADEVANAHALLI POLICE STATION	SHARANESH S. V.
25	CrI.Misc. 1003/2020 (Office Objections)		ANJINAPPA Vs NANDAGUDI POLICE STATION	VIJAY KUMAR S. N.

Cases listed below are adjourned due to Covid 19

26	SC 70/2020 (SUMMONS)	14-09-2020 (11:00-12:00 AM)	HOSAKOTE POLICE STATION Vs A1. MANJUNATHA MOURYA	A
----	-------------------------	--------------------------------	--	---

No. Case Number
27 CRT

**PRL. DISTRICT AND SESSION JUDGE
MOHAN BADAGANDI
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 31-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	CRL.A 109/2019 (Await LCR) IA/1/2019 IA/2/2019	14-09-2020	RAJESHWARI Vs KANTHARAJ H. D.	ARUN K. S.
28	CRL.A 114/2019 (Await LCR) IA/1/2019	14-09-2020	SRINIVAS H. R. Vs JANARDHANA M.	ARUN K. S.
29	CRL.A 87/2019 (Await LCR) IA/1/2019	15-09-2020	ANAND KUMAR. N. Vs QVC STAR REALITY PRIVATE LIMITED	SHIVAKUMAR D. A.
30	CRL.A 93/2019 (Await LCR) IA/1/2019	15-09-2020	PRAKASH B. J. Vs CHALUVE GOWDA	MADHUSUDHANA A.
31	CRL.A 97/2019 (Await LCR) IA/1/2019	15-09-2020	SONNAMMA Vs RATHNAMMA	RADHA KRISHNA Y. V.
32	SC 169/2019 (FDT)	15-09-2020	KADUGODI POLICE STATION Vs A1. LYSRAM HEMBA SINGH	A
33	SC 185/2019 (FDT)	15-09-2020	KAGGALIPURA POLICE STATION Vs A1. RAJESH P. ALIAS BANDE	A
34	SC 213/2019 (FDT)	15-09-2020	KUMBALAGODU POLICE STATION Vs A1. ARUN KUMAR	A
35	SC 240/2019 (FDT)	15-09-2020	SOLADEVANAHALLI POLICE STATION Vs A1. MANJUNATH	A
36	SC 251/2019 (FDT)	15-09-2020	SOLADEVANAHALLI POLICE STATION Vs A1. CHANDRASHEKAR ALIAS CHENNA	A
37	SC 253/2019 (FDT)	15-09-2020	SOLADEVANAHALLI POLICE STATION Vs A1. CHANDRASHEKAR	A

29/8/2020
VI Addl. District & Sessions Judge
Bangalore Rural District
Bangalore.

PRL. DISTRICT AND SESSION JUDGE
MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
Cause List Date: 31-08-2020

CVTL

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	M.A. 134/2020 (HEARING) IA/1/2020		DEEPIKA Vs DODDAPPAIAH	VIJAYA KUMAR C.
2	M.C. 119/2020 (APPEARANCE OF PARTY)		Megha Bardia Vs Abhishek Adhikary	Mohamed Zulfikhar Ahmed
3	R.A. 128/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		SRINIVASA REDDY C. Vs CHIKKA MUNISWAMY REDDY	BASAVANNA M.D.
3.00- 4.00 PM				
4	R.A. 45/2019 (Amendment) IA/1/2019		SARASWATHI Vs MUNYAPPA	Y. V. RADHA KRISHNA
5	R.A. 156/2019 (Objection) IA/1/2019 IA/2/2019		SHARADAMMA Vs REVAMMA	V. M. R.


29/8/2020
VI Addl. District & Sessions Judge
Bangalore Rural District
Bangalore.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 31-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	Crl.Misc. 1018/2020 (NOTICE)		VARADARAJU Vs NELAMANGALA RURAL POLICE STATION	R. SREENIVASA
2	Crl.Misc. 922/2020 (ORDER)		VGP BABUDAS Vs THALAGHATTAPURA POLICE STATION	S. M. RAJENDRA PRASAD
SS TO WITNESSES				
3	SC 142/2018 (Evidnce)		KAGGALIPURA POLICE STATION Vs A1. ARUN	
4	SC 146/2018 (Evidnce)		KUMBALAGUDU POLICE STATION Vs A1. KIRAN KUMAR	
5	SC 149/2018 (Evidnce)		KAGGALIPURA POLICE STATION Vs A1. SHIVA	
6	SC 163/2018 (Evidnce)		NELAMANGALA RURAL POLICE STATION Vs A1. KRISHNAMURTHY	
7	SC 165/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs MANJUNATHA	
8	SC 172/2018 (Evidnce)		HOSAKOTE POLICE STATION Vs A1. GOMATHI	
9	SC 176/2018 (Evidnce)		SULIBELE POLICE STATION Vs A6. ESWARACHARI	A
10	SC 189/2018 (Evidnce)		NELAMANGALA RURAL POLICE STATION Vs GANGUNDAIAH	A
11	SC 214/2018 (Evidnce)		DOBBESPET POLICE STATION Vs A1. RUDRARADYA	A

Cases listed below are adjourned due to Covid 19

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 31-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	CRL.A 16/2019 (Await LCR) IA/1/2019	06-11-2020	KUMARASWAMY. K. G. Vs BYDRAHALLI POLICE STATION	KSM
13	CRL.A 34/2019 (Await LCR) IA/1/2019	06-11-2020	VIJAYASHANTHI. S. Vs BYADARAHALLI POLICE STATION	MP
14	CRL.A 85/2019 (Await LCR) IA/1/2019	06-11-2020	KAVALAJEET SINGH Vs NANDAGUDI POLICE STATION	MANJUNATH V. G.
15	CRL.A 127/2019 (Await LCR) IA/1/2019	06-11-2020	NAGESH Vs KUMBALAGODU POLICE STATION	PRAVEEN C.

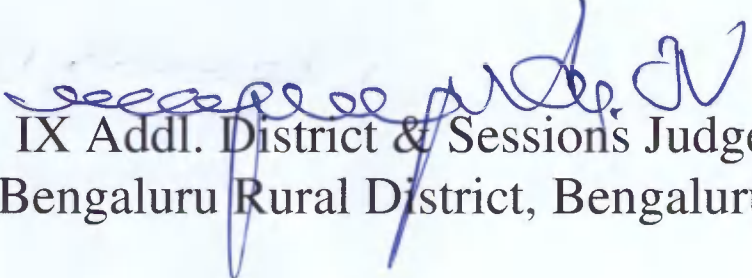
**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 31-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	R.A. 140/2016 (JUDGEMENT) IA/1/2016		R.VASUDEVA RAO Vs C.G.CHANNAKESAVA	SREEVATSA ASSOCIATES
2	M.A. 81/2017 (JUDGEMENT) IA/1/2017 IA/2/2017		VENKATAPPA, DEAD BY LRS V RAJU Vs THE THAHASILDAR	M. K. SHIVARAJU
3	M.A. 82/2017 (JUDGEMENT) IA/1/2017		NARAYANAPPA Vs TAHSILDAR	PRAKASH.T.HEBBAR
Cases listed below are adjourned due to Covid 19				
4	R.A. 50/2015 (JUDGEMENT) IA/1/2015 IA/2/2015	10-09-2020 (11:00-12:00 AM)	THIMMAKKA Vs NARAYANSWAMY. M	B. RAMESH
5	R.A. 172/2016 (JUDGEMENT) IA/1/2016	11-09-2020 (11:00-12:00 AM)	K.NAGARAJA Vs KRISHNAPPA, DEAD	B.SOMASHEKAR NAIDU

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 31-08-2020 (Morning Session)

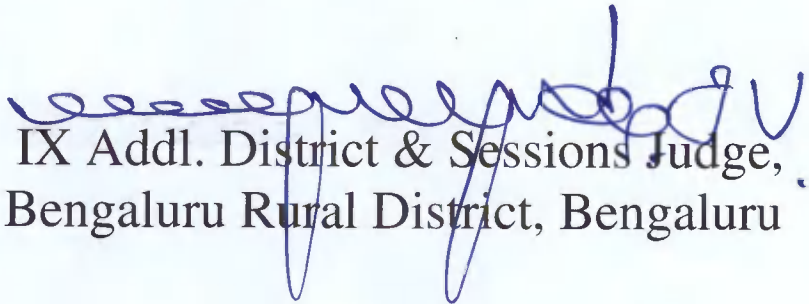
Sl. No	Nature of case	Case No	Stage of the case
1	M.A	9/2014	Hearing
2	G & WC	18/2018	Hearing
3	M.A	50/2020	Arguments
4	M.A	65/2020	Arguments
5	R.A	72/2020	Arguments
6	R.A	135/2018	Arguments
7	P & SC	44/2019	Arguments
8	R.A	68/2018	Hearing
9	R.A	23/2019	Hearing
10	R.A	130/2020	Hearing
11	EX	43/2019	Hearing
12	EX	50/2019	Hearing
13	FDP	11/2012	Hearing
14	R.A	13/2019	Hearing
15	R.A	138/2019	Hearing


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 31-08-2020 (After Noon Session)

Sl. No	Nature of case	Case No	Stage of the case
1	A.S	55/2019	Hearing
2	A.S	57/2019	Objection
3	A.S	62/2019	Objection
4	R.A	131/2020	Objection
5	CrI.R.P	17/2019	Hearing
6	S.C	49/2019	Arguments
7	Cr.Misc.	994/2020	Objection
8	CrI.A	38/2016	Further arguments
9	CrI.R.P	7/2019	Arguments
10	CrI.A	23/2019	Arguments
11	CrI.A	26/2019	Arguments
12	CrI.A	112/2019	Arguments
13	SC	368/2019	Objection
14	SC	320/2019	Arguments
15	SC	376/2019	Arguments


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru